

(c) if not, the reasons therefor and whether any efforts have been made by the Central Pharmaceutical and Aromatic Institute to meet the increasing demand of herbs in international market and earn foreign exchange therefrom; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No systematic survey of herbs in the forest areas of Madhya Pradesh has been carried out.

(b) and (c) CSIR's constituent establishment CIMAP has been playing a pivotal role in the overall development and gainful exploitation of medicinal and aromatic plants. The Institute has developed many new varieties and Agro and Processing technologies for these plants. CIMAP's endeavours have resulted in increased production of medicinal and aromatic plants and exports of some of it.

(d) CIMAP has been organising from time to time, training programmes in different parts of Madhya Pradesh for training farmers in cultivation of medicinal and aromatic plants. The Institute has also been demonstrating its related technologies through meets and exhibitions organised in the State. CIMAP has prepared a feasibility report for cultivation of medicinal and aromatic plants for the MP Council of Science and Technology.

[English]

Ban on the entry of Foreigners in Tribal Areas

5868. SHRI TARIQ ANWAR : Will the Minister of WELFARE be pleased to state :

(a) whether there is a ban on the entry of foreigners in the certain tribal areas of the country; and

(b) if so, the details thereof, state-wise?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) Due to reasons like proximity to the international border, law and order situation etc., certain areas in the country have been declared as protected/Restricted under the Foreigners (Protected Area) order 1958 and Foreigners (Restricted Area) Order 1963. No foreign national can enter or stay in these areas without obtaining necessary permit from the competent authority. The areas which have been declared as Protected/Restricted are as follows :

Restricted areas : Andaman & Nicobar Islands and parts of Sikkim.

Protected areas : Whole of Arunachal Pradesh, Nagaland, Manipur and Mizoram and some areas along the International border in Sikkim, Jammu & Kashmir, Himachal Pradesh, Uttar Pradesh and Rajasthan.

Animal Husbandry and Dairying Schemes

5869. SHRI PROMOTHEES MUKHERJEE : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether the country's Animal Husbandry and Dairying has not been organised in a manner to ensure its proper distribution among the masses of its end product;

(b) if so, whether the Government have identified areas for locating the schemes of animal husbandry and dairying in the recent past:

(c) if so, the facts and the details thereof; and

(d) the steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (DR. RAGHUVANS PRASAD SINGH) : (a) to (d) Animal husbandry is state subject and primary responsibility of the Development of the sector in the identified areas and its proper distribution among the masses of its and product lie with the concerned State Governments. However, to supplement the efforts of the State Governments, Department of Animal Husbandry has been implementing various Central Sector/Centrally Sponsored Schemes in all the States.

The thrust of Government Strategies and Policies during Ninth Plan will be focussed on Genetic Upgradation of the Stock for improving their productivity, development of requisite infrastructure, increasing the availability of Feed and Fodder, management of Animal Health care, and making the programmes more beneficial to the people.

In pursuance of the 9th Plan, the Department has sent proposals to the Planning Commission to set up 60,000 artificial insemination centres to extend door steps services to the farmers, formation of 1 Lakh dairy cooperatives, establishment of Animal Resources and Training Centres encouraging corporations and federations for sheep and poultry development, establishment of regulated markets, cattle insurance etc.

A provision of budgetary support of Rs. 170 crores has been made for the development of the sector during 1997-98.

Street Children

5870. SHRI SATYAJITSINH DULIPSINH GAEKWAD : SHRI MADHAVRAO SCINDIA:

Will the Minister of WELFARE be pleased to state:

(a) whether a national workshop on street children to study the key issues and problems facing and appurtenant to these children was held as reported in the "Asian Age", dated December 17, 1996;